

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.206- IA/64(AHM) 2022
ITEM No. 207- IA/870(AHM) 2022
ITEM No. 208- IA/274(AHM) 2023
In
CP(IB) 759 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Zielem Industries Pvt Ltd
V/s
Sintex-BAPL Ltd

.....Applicant

.....Respondent

Order delivered on 29/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Arpit Singhvi, Advocate In (IA/64(AHM) 2022)
	: Mr. Jeet Bhatt, Advocate In (IA/870(AHM) 2022 & IA/274(AHM) 2023)
For the Respondent	: Mr. Aalay Shah, Advocate for : Mr. Raheel Patel, Advocate

ORDER

IA/64(AHM) 2022, IA/870(AHM) 2022, IA/274(AHM) 2023

Learned Counsel for the respondent, Mr. Aalay Shah, requested adjournment in the matter, as the main arguing Counsel, Mr. Raheel Patel, is not available, which is not opposed by the Counsel for the applicants.

At the requested of the Counsel for the respondent, the matter stands adjourned to 14.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)